



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11th February, 2022

NOTICE

Please take notice that the Bench notified for holding Virtual Court of Chairperson on 11th February, 2022 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson
2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of the Hon'ble Chairperson

-Sd/-

Registrar